

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/1895/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 31 March, 2021.

Sub: Restricted holiday.

Ref:- Your letter No.SPL/CBI/01-20/113 dated 30.03.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for restricted holiday on 30.03.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/1896/A, dated 31.3.2021
Copy to :

✓ 1. The Project Manager, Gauhati High Court.

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20/3/21
JT.REGISTRAR (VIGILANCE)
Rdm